NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------|-----------|---------|-----------|---------------------------------------|
| CP 298/16 | TP 219/17 | Hearing | 391 / 394 | Trianz IT & Cloud Solutions Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Nichta Paul Petronu.

SIGNATURE

No. Nichta Paul Petronu.

Counsel for petitioner is present. She has filed memo about service of petition copy on the ROC as well on the Deputy Commissioner of Income Tax. She also reported that notice is sent to the RD along with petition copy and acknowledgment will be filed on the next date of hearing. She has also filed accounting statement certificate issued by the Auditor. Await report from ROC and RD. Counsel requested time for service of notice and petition copy on the Official Liquidator.

List it on 24.07.2017.

MEMBER (J)

MEMBER (T)